

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. CPC 22/1998
(O.A. 1388/1997)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. G. S. Maingi, Administrative Member

ALL INDIA GUARDS' COUNCIL & ORS.

VS.

UNION OF INDIA & ORS.

For the applicants : Mr. Samir Ghosh, counsel

For the respondents : Mrs. U. Sanyal, counsel

Heard on : 30.09.99

Order on : 30.09.99

O R D E R

Heard 1d. counsel for both sides.

2. 1d. counsel, Mrs. U. Sanyal appearing on behalf of the alleged contemner submits that the respondents in O.A. have complied with the directions of this Tribunal and therefore, the matter may be disposed of.

3. 1d. counsel, Mr. Samir Ghosh appearing for the applicant submits that he has no instruction from his client regarding this matter.

4. In view of the above, the application is disposed of awarding no costs.


(G. S. MAINGI)

MEMBER(A)


(D. PURKAYASTHA)

MEMBER(J)